Annexure-3 Name of the corporate debtor: Eternal Motors Private Limited: Date of commencement of liquidation 13-9-2023; List of creditors as on 20-12-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \mathfrak{T})

Sl. No.	Name of cre- ditor	Details of claim receive d		Details of claim admitted						ngent claim	any mutual dues, that	Amount of claim not admitted	Amount of claim under verifica- tion	Remarks , if any
		Date of receipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee		% voting share in SCC		may be set- off			
1	Punjab National Bank	13-10-23	19,79,39,185	19,79,39,185	Secured	19,79,39,185	0	No	34.97	0	0	0	0	Security interest on immovable property not relinquished but movable property relinquished
2	State Bank of India	27-8-22	10,71,86,201	10,71,86,201	Secured	10,71,86,201	0	No	18.94	0	0	0	0	Security interest relinquished
3	HDFC Bank Limited	7-9-22	3,27,04,540	3,27,04,540	Secured	3,27,04,540	0	No	5.78	0	0	0	0	Security interest deemed to be relinquished
4	Indusind Bank	13-10-23 12-10-23	2,89,31,485	2,89,31,485		2,89,31,485		No No	5.11	0	0	0	0	Security interest relinquished Security interest relinquished
		Total	37,48,65,880	37,48,65,880	becared	37,48,65,880		110	66.23		0	0	0	romquisnou